

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4874  
ANSWERED ON:26.04.2010  
SCHOLARSHIP PROPOSALS  
Mahajan Smt. Sumitra; Tirkey Shri Manohar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of scholarship proposals received/disposed/pending with the Union Government across the country including Madhya Pradesh and West Bengal during each of the last three years and amount involved in these proposals, State-wise;
- (b) the reasons for their pendency;
- (c) whether any time limit has been fixed for disposal of the pending proposals; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (d) Under following Centrally Sponsored Schemes Central Assistance is given to State Governments/UT Administrations for providing scholarships to the students belonging to the Scheduled Castes and Other Backward Classes (OBCs)

(I) Scheduled Castes

(i) Post Matric Scholarship for Students belonging to Scheduled Castes

(ii) Pre-matric Scholarship for the Children of those who are engaged in unclean occupations. (Some of these children may also belong to SC).

(II) Other Backward Classes

(i) Post Matric Scholarship for students belonging to other Backward Classes

(ii) Pre-matric Scholarship for Students belonging to Other Backward Classes

A statement at Annexure indicates the States/Union Territory-wise position of central assistance released to them under above schemes based on their proposals during last three years. Since the proposals under the schemes for release of Central Assistance are for a particular financial year, all the complete proposals are processed during the same year.

Non-release of Central assistance to States/UTs under the scheme, is broadly attributed to following reasons:

(i) Non-receipt of Utilization Certificates/details of expenditure incurred in respect of Central Assistance released during the previous financial years.

(ii) Non-receipt of complete proposals in time.